

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) PM Cares has supported procurement of 50,000 Make In India" ventilators to be provided to States/UTs for use in Government run COVID hospitals.

Writing of medical prescriptions in capital letters

243. SHRI B. LINGAIAH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government had issued orders asking doctors to write prescriptions in capital letters as it was finding it difficult to decipher medical records in various instances and due to having adverse medico-legal implications; and

(b) if so, the details thereof and steps being taken by the States in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Clause 1.5 of Indian Medical Council (Professional Conduct, Etiquette and Ethics) Regulations, 2002 prescribes that every physician should prescribe drugs with generic names legibly and preferably in capital letters and he/she shall ensure that there is a rational prescription and use of drug. Further, Medical Council of India (MCI) has issued Circular dated 21.04.2017 vide which all the Registered Medical Practitioners have been directed to comply with the aforesaid provisions. The MCI or the appropriate State Medical Councils have been empowered to take disciplinary action against a doctor for violation of the provision of the aforesaid Regulations.

National COVID-19 bio-repositories

244. SHRI PARTAP SINGH BAJWA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has operationalised national COVID 19 bio-repositories and, if so, the details thereof; and

(b) whether Government has formulated any specific guidelines for the disposal of COVID 19 samples and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Five COVID19 Biorepositories